

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:320  
ANSWERED ON:02.08.2011  
PENSION FOR OLD FARMERS  
Lingam Shri P.

**Will the Minister of AGRICULTURE be pleased to state:**

- (a) whether there is any proposal to bring farmers above 60 years within the ambit of pension and health insurance schemes in the country;
- (b) if so, the details thereof;
- (c) whether the Government has received various representations in this regard from farmers' organisations;
- (d) if so, the details thereof; and
- (e) the reaction of the Government thereto?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE, FOOD PROCESSING INDUSTRIES AND PARLIAMENTARY AFFAIRS (SHRI HARISH RAWAT)

(a) to (e): Attention of the Government is being drawn from time to time, by various stakeholders including farmers' associations towards pension and insurance schemes for farmers.

The Government is already implementing social security and welfare schemes like National Social Assistance Programme (NSAP), Aam Aadmi Bima Yojana, Swavalamban scheme and Rashtriya Swasthya Bima Yojana. NSAP comprises of the following five schemes:-

- i) Indira Gandhi National Old Age Pension Scheme
- ii) Indira Gandhi National Widow Pension Scheme
- iii) Indira Gandhi National Disability Pension Scheme
- iv) National Family Benefit Scheme
- v) Annapurna.

Farmers including the landless and agricultural workers can take benefit out of the above schemes after fulfilling the conditions associated with each of the schemes.